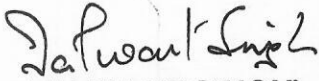


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Sh. ~~Ms.~~ Manoj Jain Ld. AD & SV, Tis Hazari Courts, Delhi is hereby appointed as Nodal Officer to look after the Progress of development Schemes of UTs, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 2344/73720-730 /F.1(3)/Gaz/18

Dated 23 OCT 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer Concerned.
3. The AO(J)/Branch In-charge, General Branch (Central) with the directions to pursue the matter (letter in original alongwith its enclosures is enclosed herewith).
4. The Sr.AO(J)/AO(J), Admn Branch (I,II&III), Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The Addl. Secretary (Law, Justice & LA), Govt. of NCT of Delhi, Department of Law, Justice and Legislative Affairs, Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi